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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 133/15	TP 15/17	Hearing	433(e)/ 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

23, RAMESTHC
9008987308

Respondent

ORDER

Counsel for petitioner is present. SS Legal filed vakalath for respondent. For filing objections. The registry to check the compliance report meanwhile. List it on 28/09/2017.


MEMBER(J)


MEMBER(T)